

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

15. C.P.(IB)-3469(MB)/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.02.2020**

NAME OF THE PARTIES: VVA Finance Limited

v/s.

Accord Advertising Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner is present. No representation from the Respondent's side. It is submitted that talk of settlement is going on between the parties and some payment has been received by the Petitioner. List this matter on 27.03.2020 for filing consent terms or for hearing. No further time shall be granted.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

MOHAMMED AJMAL
Member (Judicial)